

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1848-1849/2017

VENKAT & ANR.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

WITH

Cr1.A. No. 1131-1132/2015 (II-A)

Cr1.A. No. 1252/2016 (II-A)

Cr1.A. No. 1851/2017 (II-A)

Cr1.A. No. 1852/2017 (II-A)

Date : 01-02-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Sudhanshu S. Choudhari, AOR

Mr. Atul Babasaheb Dakh, AOR

For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on Tuesday, the 6th February 2018 and be shown
in the final regular hearing list.

(DEEPAK MANSUKHANI)
AR CUM PS

(PARVEEN KUMARI PASRICHA)
COURT MASTER